

THE SIXTH SCHEDULE

(See section 14)

Modifications of the Delimitation Commission's Final Order No. 19 dated the 4th October, 1954.

1. In Table B,—

(a) for the entries in columns 2 and 3 against serial No. 121, the entries “Sathyavedu” and “Sathyavedu taluk; and Nagari firka in Puttur taluk” shall, respectively, be substituted;

(b) the whole of serial No. 122 shall be omitted;

(c) the Note at the end shall be numbered as “NOTE 1” and the following shall be added thereto, namely:—

“NOTE 2:—Any reference in column 3 of this Part to a district, taluk or firka, the extent of which has been altered by the Andhra Pradesh and Madras (Alteration of Boundaries) Act, 1959, shall be taken to mean the area comprised within that district, taluk or firka on the appointed day as defined in that Act.”

2. In the Schedule, the whole of parts (63) and (64) shall be omitted and for part (62), the following shall be substituted, namely:—

“(62)

Villages comprising the firka of Nagari in Puttur Taluk.

1. Satravada.
2. Mittapalem.
3. Mudipalle.
4. Saraswathivilasapuram.
5. Melapattu.
6. Therani.
7. Ekambarakuppam.
8. Salvapatteda.
9. Nagari.
10. Taduku.
11. Tadukupet.
12. Veerakaverirajapuram.
13. Keelapattu.
14. Nettamkhandigai.
15. Sri Venkataperumalarajapuram.
16. Nagarajakuppam.
17. Dharmavaram Venkatramiah Khandriga.
18. Kannikapuram.
19. Tirumalraj Kandigai.
20. Sriranganagara Agraharam.
21. Velavadi.
22. Mangadu.

23. Bugga Agraharam.
24. Damarapakam.
25. Ayanambakam.
26. Thirupathi Venakatacharyulu Khandriga.
27. Agaram.
28. Iruguvoii.
29. Thumbur.
30. Nainaru.
31. Palamangalam Dakshinapu Khandriga.
32. Palamangalam Uttarapu Khandriga”.